

- (ii) The shipping company can acquire a vessel under Bareboat charter - cum - demise method, if they hold a valid approval for acquisition.
- (iii) The shipping company can acquire bulk carriers upto 30,000 DWT without obtaining Government approval.
- (iv) Doing away with the need to take government permission for chartering out of ships;
- (v) Simplification of the procedure for sale of ships.

Reimbursement of Share Amount to Maharashtra

3645. SHRI DATTA MEGHE: Will the Minister of TEXTILES be pleased to state;

(a) whether the Union Government have received any request from the Government of Maharashtra regarding reimbursement of the share amount paid by the State Government to the textile mills of Bombay;

(b) if so, the details thereof;

(c) the reaction of the Government thereto; and

(d) the time by which the amount will be paid?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT). (a) to (d). The Central Government owes a sum of Rs. 6,17,40,189 to

Government of Maharashtra towards Payment of decretal amount to the Punjab National Bank or account of guarantee given by the Central Government and the Government of Maharashtra for sanctioning working capital to India United Mills under NTC (MIN), Bombay. This amount has been released by the Central Government to National Textile Corporation, being the Custodian. Further action in the matter can be taken by NTC only on receipt of the actual claims from the State Government of Maharashtra.

Seizure of Narcotics

3646. SHRI CHETAN P.S. CHAUHAN:
SHRI RAJENDRA AG-
NIHOTRI:

Will the MINISTER OF FINANCE be please to state:

(a) The quantity and value of each of the narcotic drugs seized during the last six months;

(b) The main source of the seizures made;

(c) The disposal of these seized narcotics and

(d) The number of persons arrested and action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The quantity of narcotic drugs and psychotropic substances seized in the country during the last six months is reported to be as under:-

<i>Name of the drugs seized</i>	<i>Quantity seized in Kgs. in 1992 (upto June)</i>
Heroin	764
Opium	535